

No. A-22011/1/2020-Estt. 21565-21575  
National Human Rights Commission  
(Establishment Section)  
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Dated, the 16<sup>th</sup> July, 2024

**OFFICE ORDER**

In supersession of Commission's earlier order F.No.A-63029/1/2021-Estt./3651-3661 dated 17.05.2023, following officers of Law Division are hereby allotted the States/UTs to facilitate interaction with the Nodal Officers for Human Rights in various State Governments, UTs Administrations for follow up action of the pending work of the Commission :-

Sl.No.	Name and Designation of the Officer	State/UTs assigned
1	Shri K.K.Shrivastava, DR(Law)	Central Ministries and other Central Govt. offices Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Arunachal Pradesh
2	Shri Mukesh, DR (Law)	Himachal Pradesh, Punjab, Haryana, UTs of J&K, Ladakh, Maharashtra, Gujarat and Chandigarh
3	Shri Indrajeet Kumar, DR (Law)	Uttar Pradesh, Bihar, Jharkhand and Utrtrahand
4	Shri Brijvir Singh, AR (M-6)	West Bengal, Odisha, UT of Andaman & Nicobar Islands, Madhya Pradesh, Goa and NCT of Delhi.
5	Shri Gautam Kumar, AR (SB-1 & SB-2)	Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Telangana, Rajasthan, Chhattisgarh and UTs of Puducherry, Lakshadweep, Dadar & Nagar Haveli, Daman & Diu

This issues with the approval of the Competent Authority.

*Yogesh Chandra Misra*  
16/07/2024  
(Yogesh Chandra Misra)  
Section Officer (Estt)

To:

All Concerned officers

Copy for information to: (Circulation through Notice Board e-Office)

1. PPS to Hon'ble Acting Chairperson
2. PA to Secretary General
3. PPS to DG(I)
4. PS to Registrar (Law)
5. PPS/PS to Joint Secretaries
6. Director/Deputy Secretary
7. SSA with the request to upload the order on NHRC website